GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 3030
ANSWERED ON 19/08/2025

DELAY IN ACHIEVEMENT OF RENEWABLE ENERGY TARGETS

3030. SHRI SANJAY RAUT

Will the Minister of *New and Renewable Energy* be pleased to state:

(a) whether India is falling behind its renewable energy targets, particularly in achieving 280 GW solar and 140 GW wind capacity by 2030;
(b) the current status of solar and wind capacity installations as of June 2025;
(c) whether the target of installing 40 GW rooftop solar has remained largely unmet, with less than 15 GW achieved;
(d) the reasons for poor adoption of rooftop solar by residential and MSME sectors, including issues with net metering and DISCOM approvals; and
(e) the steps being taken to accelerate on-ground implementation and remove policy hurdles?

ANSWER
THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a)&(b) India has achieved the target of having 50% of its cumulative electric power installed capacity from non-fossil fuel-based sources by 2030, during June, 2025 i.e. five years ahead of our global commitment.

As per the Central Electricity Authority (CEA)'s Report on Optimal Generation Mix for 2029-30 (Ver.2.0), the likely installed capacity of solar and wind energy in 2029-30 is as under:

Resource	Likely installed capacity in 2029-30 (in GW)
Solar	292.56
Wind	99.89

As on 30.06.2025, the total installed solar capacity in the country is 116.25 GW and the wind capacity is 51.67 GW.

(c) to (e) The Ministry of New and Renewable Energy (MNRE) launched Grid Connected Rooftop Solar Programme Phase-II in March 2019. In October 2022, the timeline for implementation of the Programme was extended until March 2026. However, with the launch of PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) in February, 2024, the Grid Connected Rooftop Solar Programme Phase-II was subsumed under the PMSG: MBY, which targets to achieve rooftop solar installations in one crore households in the residential sector by 2026-27.

The scheme is demand driven, wherein all residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

A total of 17.15 lakh households have been benefitted with rooftop solar installations under the scheme as on 13.08.2025 and amount of Rs. 9,759.49 crore has been disbursed as Central Financial Assistance (CFA) to the beneficiaries.

The Government has taken following measures to simplify the application & installation process and promote rooftop solar adoption under the scheme:

- Online process from registration to disbursal of subsidy directly into the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.

In addition, RESCO /Utility led aggregation (ULA) Model has been included in the PMSG:MBY enabling DISCOMs/ State Governments to support rooftop solar for economically weaker households living in rural, remote and backward areas.

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